

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

High Court of Judicature at Hyderabad – Gender Sensitization and Internal Complaints Committee (GSICC) – Gender Sensitization and Sexual Harassment of Women in the High Court Precincts – The 'Gender Sensitization and Sexual Harassment of Women at the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013 – Nomination of Smt. Kondaveeti Satyavati, Member -Notified.

ROC.NO.761/SO-1/2000

Dated: 31.01.2018

NOTIFICATION NO. 2/SO/2018

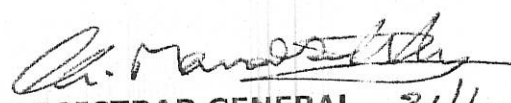
- Read: 1. High Court's Notification No.11/SO/2015, dated 19.02.2015.
2. Gazette Notification No.59-A, dated 09.03.2015 of the State Government of Telangana.
3. Gazette Notification No.191, dated 19.08.2015 of the State Government of Telangana.
4. Gazette Notification No.43, dated 17.06.2016 of the State Government of Telangana.
5. High Court's Notification No.29/SO/2016, dated 20.10.2016.
6. Gazette Notification No.55, dt.03.04.2017 of the State Government of Telangana.
7. High Court's Notification No. 35/SO/2017 dated 29.11.2017.

In Partial modification of the proceedings and Gazette notifications read above, and in exercise of the powers conferred by Regulation 4(2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Acting Chief Justice of High Court of Judicature at Hyderabad is pleased to nominate Smt. Kondaveeti Satyavati in place of Smt. Sunitha Krishnan as Member in the High Court Gender Sensitization and Internal Complaints Committee (GSICC). The committee consists of the following Hon'ble Judges and other members:

1.	The Hon'ble Sri Justice P.V.Sanjay Kumar Judge, High Court of Judicature at Hyderabad.	Chairperson
2.	The Hon'ble Sri Justice M.Seetharama Murthi Judge, High Court of Judicature at Hyderabad.	Member
3.	The Hon'ble Smt. Justice Kongara Vijaya Lakshmi Judge, High Court of Judicature at Hyderabad.	Member
4.	Mrs. D.Pramada, Advocate, High Court of Judicature at Hyderabad.	Member
5.	Sri G.Elisha, Advocate, High Court of Judicature at Hyderabad.	Member
6.	Ms. Manjari S.Ganu, Advocate, High Court of Judicature at Hyderabad.	Member
7.	Smt. M.Bhagyasri, Advocate, High Court of Judicature at Hyderabad.	Member

8.	Smt. Kondaveeti. Satyavati, Bhumika Women's Collective, Hyderabad.	Member
9.	Sri P.Rama Krishna, Deputy Registrar, High Court of Judicature at Hyderabad.	Member
10.	Smt. M.Sanathi Vardhani, Deputy Registrar, High Court of Judicature at Hyderabad.	Member Secretary

The said Orders shall come into force with effect from 31.01.2018.


REGISTRAR GENERAL 31/1

To

1. The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the same before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
2. The P.S. to the Hon'ble Sri Justice P.V.Sanjay Kumar (with a request to place the same before the Hon'ble Judge for kind perusal.)
3. The P.S. to the Hon'ble Sri Justice M.Seetharama Murti (with a request to place the same before the Hon'ble Judge for kind perusal.)
4. The P.S. to the Hon'ble Smt. Justice Kongara Vijaya Lakshmi (with a request to place the same before the Hon'ble Judge for kind perusal.)
5. All the P.Ss to the Hon'ble Judges. (with a request to place the same before the Hon'ble Judges for their Lordships' kind perusal)
6. All the Registrars, High Court of Judicature at Hyderabad.
7. The Director, A.P.Judicial Academy, Secunderabad.
8. The Advocate General, State of Telangana, Hyderabad.
9. The Advocate General, State of Andhra Pradesh, Hyderabad.
10. The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
11. The Secretary, Bar Council of A.P., Hyderabad
12. The Administrator, Government Pleaders, Hyderabad.
13. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
14. Mrs. D.Pramada, Advocate, W/o. Sri D.Devender Rao, Plot No.107, Road No.1, Dhanalaxmi Society Mahendra Hills, East Marredpally, Secunderabad - 500026.
15. Sri G.Elisha, Advocate, H.No.1-1-2/3, R.S.Residency, Flat No.201, Jawahar Nagar, Hyderabad.
16. Ms. Manjari S.Ganu, Advocate, 201, 202 III Floor, C/o Gannu&Co, VIPANCHI Estates, Himayat Nagar, Hyderabad.
17. Smt. M.Bhagyasri, Advocate, H.No.13.14.114/103, Manikanta Classics, Kodandaram Nagar, P & T Colony, Near Post Office, Dilsukh Nagar, Hyderabad-
18. Smt. Sunitha Krishnan, General Secretary, Prajwala NGO, H.No.20-4-34, 3rd Floor, Near Charminar Bus Stand, Hyderabad.
19. Smt. Kondaveeti. Satyavati, Bhumika women's Collective HIG-II, Block-8, Flat No.1, Baghlingampally, Hyderabad-500 044.
20. Sri P.Rama Krishna, Deputy Registrar, High Court of Judicature at Hyderabad.
21. Smt. M.Sanathi Vardhani, Deputy Registrar, High Court of Judicature at Hyderabad
22. All the Officers, High Court of Judicature at Hyderabad.
23. All the Section Heads, High Court of Judicature at Hyderabad.
(with a request to communicate to all the members working in their sections)
24. The Overseer, High Court of Judicature at Hyderabad (with a request to communicate to all the members in your control)